

**National Company Law Appellate Tribunal, New Delhi**

**Company App. (AT) (Insolvency) No. 1380 of 2019**

In the matter of :

Amit Katyal ...Appellant

Vs.

Meera Ahuja & Anr. ...Respondents

**Present:**

**Appellant: Ms. Bina Gupta, Ms. Sheema Taqui, Mr. Kshitij Vaibhav, Ms. Saurvna Dubey Advocates**

**Respondent: Mr. Yogesh Mittal Advocate for IRP along with Mr. Jugraj Bedi, Mr. Sunil Kumar Senior Advocate, MR. Lokesh Bhola Senior Advocate for R-1 & R-2, Mr. Sanchit Gawri Advocate.**

**ORDER**

19.02.2020 Heard the learned counsel for the Appellant in part, for continuation at request adjourned to **20.02.2020**.

(Justice Venugopal M.)  
Member(Judicial)

(V.P. Singh)  
Member(Technical)

(ShreeshMerla)  
Member(Technical)

sr/nn